

Name of the Corporate Debtor: SAPPHIRE LAND DEVELOPMENT PRIVATE LIMITED

Date of Commencement of CIRP: 17-07-2019;

List of Creditors as on:24-11-2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditors	Details of claim received		Details of Claim admitted						Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in COC					
1	Punjab and Maharashtra co-operative bank Ltd	14-05-2021	2332336240.22	2319144486.21								13191754.01		Refer Note 1 and 2
						As per Form C	N/A	N/A	N/A	N/A	N/A		N/A	
2	Suraksha Asset Reconstruction Limited	24-05-2021	2417834513.00	2417834513.00								N/A		Refer Note. 3
						As per Form C								

Notes:

- 1 Books of Accounts of Corporate Debtor not available - amount of claim will be subject to review of the books of account of CD when made available.
- 2 Charge details not available on mca website
- 3 The Claim has also filed by Suraksha ARC as Finacial Creditor in the liquidation process of Guruashish construction Private Ltd and Corporate Insolvency Resolution Process of Housing Development and Infrastructure Limited Further effect of agreement of HDIL with Mazda Estate Pvt Ltd to transffer project magistic along with liability is pending before NCLAT
- 4 RP of HDIL filed the claim which was filed by PMC in HDIL Process. HDIL was not the Lender and not a locus standi in the claim. Further PMC has also filed the claimed of the same account no. 002140700011392.